

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) to (d) Facts are being collected and will be placed on the Table of the House as soon as fairly complete information becomes available. The collection of the information is likely to take considerable time. Each and every incident involving violation of the border is taken up either at the State Government level or at the diplomatic level with the Government of Pakistan.

†[बंदेशिक-कार्य मंत्रालय में राज्य मंत्री (श्रीमती लक्ष्मी मेनन) : (क) मे (घ) तथ्य इकट्ठे किए जा रहे हैं और करीब करीब पूरी सूचना मिल जाने पर शीघ्र ही वे सदन की मेज पर रख दिए जायेंगे। सूचना इकट्ठी करने में काफी समय लग जाने की संभावना है। पोसा के अतिक्रमण से सबद्ध प्रत्येक घटना पर पाकिस्तान सरकार के साथ राज्य सरकार के स्तर पर अथवा राजनीतिक स्तर पर लिखा-पढी की जाती है।]

श्री विमलकुमार मन्नालालजी चौरङ्गिया : क्या माननीय मंत्री महोदया यह बतायेंगी कि सन् १९६० की घटनाएँ जो काफी पुरानी हो चुकी हैं, उनका तो रिकार्ड आपके विभाग में तैयार था, तो उसे क्यों नहीं दिया जा सकता ?

SHRIMATI LAKSHMI MENON: I have given the reason why this information is not so easily available. We have to consult the various States. Some of them may not be so important as to report to the headquarters. Therefore, it would take some time to collect this information.

श्री विमलकुमार मन्नालालजी चौरङ्गिया : क्या मंत्री महोदया जो जानकारी एकत्रित करने वाली हैं, उसमें एक और जानकारी यह भी एकत्रित कर लेंगी कि कितनी ऐसी घटनाएँ हैं जिनमें किसी को गिरफ्तार नहीं किया गया और किसी को कोई सजा भी नहीं दी गई ?

†[] Hindi translation.

SHRIMATI LAKSHMI MENON: All this information will be collected.

SHRI A M TARIQ May I know whether the Government of India is aware of this fact that the so-called Azad Kashmir forces or military on the Kashmir territory is using modern war weapons? Is it also a fact that these weapons are part of the aid which America gives to Pakistan? If it is so, what action has the Government of India taken?

SHRIMATI LAKSHMI MENON: This does not arise out of this question, Sir.

SHRI A M TARIQ It does, Sir.

MR CHAIRMAN: That is your opinion. Next question.

REPATRIATION OF PORTUGUESE DE-TAINEES IN GOA

*239. { †SHRI A B VAJPAYEE:
DIWAN CHAMAN LALL:

Will the PRIME MINISTER be pleased to state

(a) the progress made with regard to the repatriation of Portuguese detainees in Goa;

(b) whether Government have received any fresh proposals from the Government of Portugal in this regard; and

(c) if so, the nature thereof and Government's decision thereon?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) to (c) Agreement has been reached with the Government of Portugal regarding repatriation of the Portuguese military and civilian personnel from Goa. They will be taken by air from Goa to Karachi in aircraft chartered by the Government of Portugal. The airlift

†The question was actually asked on the floor of the House by Shri A. B. Vajpayee.

will commence on the 2nd of May and will be completed within a fortnight. Portuguese ships will be waiting in Karachi to take the Portuguese personnel to Portugal.

SHRI A. B. VAJPAYEE: May I know whether any progress has been made in regard to the Indians who have been suffering hardships in the Portuguese Colonies?

SHRIMATI LAKSHMI MENON: We have taken up the matter with the United Arab Republic and they, through the Brazilian Government, with the Portuguese Government and something will come out of it very soon.

DIWAN CHAMAN LALL: On a point of order, Sir. I would like to ask as to how it happens that I am bracketed with my hon. friend in regard to this particular question.

SHRI A. B. VAJPAYEE: I have no objection.

MR. CHAIRMAN: Your question has been bracketed? Time is over now.

SHRI BHUPESH GUPTA: He does not like to be bracketed with him.

INDIAN TERRITORY UNDER UNLAWFUL AND FORCIBLE OCCUPATION OF PAKISTAN

*240. { SHRI M. S. GURUPADA
SWAMY:
SHRI A. B. VAJPAYEE:

Will the PRIME MINISTER be pleased to state:

(a) the total area in square miles of Indian territory under the unlawful and forcible occupation of Pakistan as on the 16th April, 1962; and

(b) the number of military bases, check-posts and other installations

†The question was actually asked on the floor of the House by Shri M.S. Gurupada Swamy.

which have been constructed by Pakistan on the occupied territory?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) The total area forcibly occupied by Pakistan in the Jammu and Kashmir State of the Indian Union, as worked out on a Survey of India map on the scale 1" to 15.783 miles, is 32283 square miles.

(b) While the Government of India are aware of the existence of Pakistan military bases etc. in Pakistan occupied territory, they consider it inadvisable to make the information public on grounds of security.

MR. CHAIRMAN: Question hour is over.

WRITTEN ANSWERS TO QUESTIONS

FACTORIES CLOSED FOR WANT OF COAL

*241. SHRI DEOKINANDAN NARAYAN: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) how many factories had to remain closed on account of shortage of coal during the year 1961-62 state-wise; and

(b) the number of labour days lost on account of the closure?

THE MINISTER OF LABOUR IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI J. S. L. HATHI): (a) and (b) The information is not readily available and is being collected.

INDIAN SETTLERS IN JOHANNESBURG

*242. SHRI NIRANJAN SINGH: Will the PRIME MINISTER be pleased to state:

(a) what is the number of Indians settled in Johannesburg affected by